

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/5680/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Darak Ullah,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 23rd September, 2019.

Sub:- **Civil vacation.**
Ref:- letter no. JCD.I/18/19/3669, Dated 18.09.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail civil vacation from 05.10.2019 to 18.10.2019 along with station leave permission from the evening of 04.10.2019 till the evening of 18.10.2019, has been granted/rejected. The senior most Judicial officer of the District will be in charge of your Court and office during your absence.

Yours faithfully,

sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/5681-A, dated 23.9.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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